

ITEM NO.16

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).621/2024

ASHOK KUMAR RAGHAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.222487/2024-GRANT OF INTERIM RELIEF)

Date : 14-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Akash Vashistha, Adv.  
Mr. Rishi Sehgal, AOR  
Mr. Midhun Aggarwal, Adv.  
Ms. Vaishnavi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice, returnable in three weeks.
- 2 Liberty to serve the Central Agency dasti, in addition.

(SANJAY KUMAR-I)  
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR